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O. A. 379/08

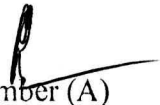
Order date: 29/9/10

Coram:

Hon'ble Mr. C.R. Mohapatra, Member (A).

List this case for hearing before the next available

Division Bench.


Member (A)

OA 379/2008

Ajay Kumar Das ----- Applicant
- vs -

Union of India and ors ----- Respondents.

Order dt 16-12-2010

Coram:

Hon'ble Mr C.R. Mohapatra, Member (A)

Hon'ble Mr A.K. Pattnaik, Member (J)

By way of citing a memo, ~~where~~ Mr N. R. Routray, ld. counsel for the applicant has prayed therein that, as the applicant has already been granted the reliefs by the Respondents as prayed in the Original Application, the applicant does not want to proceed further and prays to withdraw the Original Application. Prayer is allowed. This O.A. is dismissed as withdrawn.

Mr T. Rath, ld. counsel for the Respondents is present and heard.

Copy of this order be handed over to ld. counsel for both sides.


Member (J)


Member (A)